

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 16.07.2021

No. 197A : Hon'ble the Chief Justice has been pleased to appoint Md. Rustam, Additional District & Sessions Judge, Patna, presently working on deputation as Officer-on-Special Duty, Patna High Court, Patna as I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna with effect from the date he assumes charge of his office vice Sri Prem Ranjan Mishra since transferred.

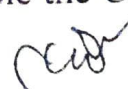
By order of
Hon'ble the Chief Justice
Sd/- N.K. Pandey
Registrar General

Memo No 29267-29288 / Dated, Patna the 16.07.2021

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna/ Secretary to the Govt. of Bihar, Law Department, Patna/ A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna/ Under Secretary, Personal claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna/ Registrar (Vigilance), Patna High Court. Patna / Registrar (Appointment), Patna High Court, Patna /Registrar (Administration), Patna High Court, Patna/ I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ I/C Registrar (Establishment), Patna High Court, Patna/ Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna/Joint Registrar -cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ District and Sessions Judge, Patna/ Md. Rustam, Additional District & Sessions Judge, Patna (presently working on deputation as O.S.D., Patna High Court, Patna)/ The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Committee, Patna/ Section Officer, Accounts (Establishment), Patna High Court, Patna/ Section Officer, Accounts (General), Patna High Court, Patna /Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Court Officer, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information.

(The officer concerned may be directed to make over charge of his present assignment at Patna immediately so as to join his new assignment soon thereafter.)

(-) D.J., Patna and Sri Md. Rustam only

By order of
Hon'ble the Chief Justice

Registrar General